

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th June, 2015

No.HC.VII-08/2015/ 2748 /A. Shri Mahmud Ahmed, District and Sessions Judge, Goalpara, is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Ikramul Hussain retiring on 31.07.2015 on superannuation.

Shri Ahmed will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Goalpara and proceed to join at his new place of posting in the afternoon of 31.07.2015.

No.HC.VII-08/2015/ 2749 /A. Smti Malasri Nandi, District and Sessions Judge, Bongaigaon, is transferred and posted as District and Sessions Judge, Tinsukia, vice Shri Haresh Chandra Sarma retiring on 30.06.2015 on superannuation.

Smti Nandi will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Bongaigaon and proceed to join at her new place of posting in the afternoon of 30.06.2015.

No.HC.VII-08/2015/ 2750 /A. Shri Prasanta Buragohain, Addl. District and Sessions Judge, Dhubri, is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Mahmud Ahmed transferred against the post of District and Sessions Judge, Morigaon to be fallen vacant on 31.07.2015.

Shri Buragohain will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join as District and Sessions Judge, Goalpara.

No.HC.VII-08/2015/ 2751 /A. Smti Indira Barman, Addl. District and Sessions Judge, Golaghat, is transferred and posted as District and Sessions Judge, Bongaigaon, vice Smti Malasri Nandi transferred against the post of District and Sessions Judge, Tinsukia to be fallen vacant on 30.06.2015.

Smti Barman will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join as District and Sessions Judge, Bongaigaon.

No.HC.VII-08/2015/ 2752 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judges of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Prasanta Buragohain	Goalpara	Goalpara
2.	Smti Indira Barman	Bongaigaon	Bongaigaon

By Order,
Sd/- M.A. Ali
REGISTRAR (VIGILANCE)

Contd.....

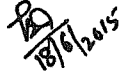
Memo No. HC.VII-08/2015/ 2753 - 2780 /A.

Dated 18.06.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Prasanta Buragohain and Smti Indira Barman with the powers of District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
12. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
14. Shri Ikramul Hussain, District and Sessions Judge, Morigaon
15. Shri Hareesh Chandra Sarma, District and Sessions Judge, Tinsukia
16. Shri Mahmud Ahmed, District and Sessions Judge, Goalpara
17. Smti Malasri Nandi, District and Sessions Judge, Bongaigaon
18. Shri Prasanta Buragohain, Addl. District and Sessions Judge, Dhubri
19. Smti Indira Barman, Addl. District and Sessions Judge, Golaghat
20. The Joint Registrar (_____), Gauhati High Court, Guwahati
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati
22. The Assistant Registrar (_____), Gauhati High Court, Guwahati
23. The Administrative Officer, Judicial Academy, Assam, Guwahati, Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
25. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
26. The Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website
27. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)


 18/6/15